

(J.H.C. Sch. 1-7)

From:

Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Pradeep Kumar Srivastava, Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Ranchi
2. Sri Rajesh Kumar Vaish, Special Secretary, Cabinet (Vigilance) Department, Ranchi
3. Sri Sanjay Prasad, Chairman, Commercial Taxes Tribunal, Ranchi
4. Sri Mithilesh Prasad, Sr. Law Advisor-cum-Addl. Secretary, JUVNL, Ranchi,
5. Sri Arun Kumar Rai, Member Secretary, JHALSA, Ranchi
6. Sri Vidhan Chandra Choudhary, Chairman, Appellate Tribunal, RRDA, Ranchi
7. Sri Sanjay Kumar Chandhariyavi, Presiding Officer, Labour Court, Ranchi
8. Sri Nalin Kumar, Principal Judge, Family Court, Ranchi
9. Sri Ravi Shanker Upadhyay, Presiding Officer, State Transport Tribunal, Ranchi
10. Sri Mahendra Prasad, Secretary, Jharkhand Legislative Assembly, Ranchi
11. Md. Nasiruddin, Presiding Officer, Jharkhand Wakff Tribunal, Ranchi
12. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
13. Sri Manoj Kumar Singh, Joint Secretary-cum-Addl. Legal Remembrancer, Law(J) Department, Ranchi
14. Sri Anil Kumar Mishra No. 1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
15. Sri Santosh Kumar No. 1, Secretary, High Court Legal Services Committee, Ranchi
16. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
17. Sri Rajkamal Mishra, O.S.D. (Judicial) to H.E. the Governor, Ranchi,
18. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
19. Sri Rajeev Anand, Addl. Judicial Commissioner-Presiding Officer, Commercial Court, Ranchi
20. Sri Arvind Kumar No.-1, Addl. Legal Remembrancer, Law(J) Department, Ranchi
21. Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Ranchi
22. Sri Sanjay Kumar No.-2, Secretary to Lokayukta, Jharkhand, Ranchi
23. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
24. Sri Prakash Jha, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi
25. Sri Shwayambhu, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
26. Sri Vishal Srivastava, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi
27. Sri Dinesh Kumar, Addl. Judicial Commissioner, Ranchi,
28. Smt. Kashika M Prasad, Addl. Judicial Commissioner, Ranchi
29. Sri Sachindra Nath Sinha, Addl. Legal Remembrancer, Law (J) Department, Ranchi
30. Sri Braj Kishore Pandey No. 2, Addl. Judicial Commissioner, Ranchi
31. Sri Vijay Kumar Srivastava, Addl. Judicial Commissioner, Ranchi

Sub:- *Nomination for attending “State Level Workshop for the Judges exercising Jurisdiction in Motor Vehicle Accident Claims Tribunal” on 17th November, 2019 at Judicial Academy Jharkhand, Ranchi.*

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending “**State Level Workshop for the Judges exercising Jurisdiction in Motor Vehicle Accident Claims Tribunal**” on 17th November, 2019 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are accorded necessary permission for attending the aforesaid Workshop.

This is for your information and needful.

Yours faithfully,
Sd/- **Ram Sharma**
Registrar (Administration) I/c.

Memo No. 4171 /Apptt.

Dated, Ranchi, the Nov 13, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter Nos. 2731/JAJ dated 25.10.2019 & 2758/JAJ dated 07.11.2019 / the Judicial Commissioner, Ranchi for information / the Principal Secretary to the H.E. the Governor, Jharkhand, Ranchi for information / O/o the Lokayukta, Jharkhand, Ranchi for information / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.



13.11.19

Registrar (Administration) I/c.